

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS

LOK SABHA

UNSTARRED QUESTION No. 3114

TO BE ANSWERED ON THE 21st March, 2017

Manufacturing of Medical Devices

3114. SHRI BHEEMRAO B. PATIL:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government has any proposal to remove the anomalies in the duty structure to boost manufacturing of medical devices;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?
- (d)

ANSWER

**MINISTER OF STATE FOR CHEMICALS & FERTILIZERS, ROAD
TRANSPORT & HIGHWAYS AND SHIPPING (SHRI MANSUKH L.
MANDAVIYA)**

(a) to (c): Government vide Notifications No. 4/2016-Customs and 5/2016-Customs dated 19.01.2016 has rationalized the customs duty structure for medical devices to promote their domestic manufacturing. Government considers the rationalization adequate at present.

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